

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.03.2016 to 31.03.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.46,29,199/- + interest	16.3.2016	One year
2	Rs.7,19,895/- + interest Rs. 12,56,617/- +interest	16.3.2016 16.3.2016	Both for One year
3	Rs.6,27,805/- + interest	17.3.2016	One year
4	Rs.5,63,955/- + interest	18.3.2016	Six Months
5	Rs.23,126/-/- + interest	19.3.2016	One year
6	Rs4,12,569/- + int.	23.3.2016	Six Months
7	Rs. 49,26,415/-+ int.	23.3.2016	Six months
8	Rs.44,78,569/- + int.	23.3.2016	Six Months
9	Rs.12,50,000/- + interest	24.03.16	91 days
10	Rs.1,06,344/- + int.	24.03.2016	Six months
11	Rs.55,581/- + interest (FDR-563-A) AND Rs.50,158/- + interest (FDR-563)	25.3.2016 28.03.2016	Both for One Year
12	Rs.5,38,297/-+interest	28.3.2016	One year
13	Rs.64,94,196/- + int.	28.3.2016	91 days
14	RS.25,00,000/- + interest	29.3.2016	91 days
15	Rs.14,10,768/- + interest	30.3.2016	Six months

Dated: 29.02.2016

(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India